

## HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 03 /Accts.

Dated-03.01.2024

The Court has been pleased to reject the representations of the following Advocates regarding allotment of chambers:-

Sl.No.	Form S.No.	Name of Advocate
1	237	Nawin Kumar Singh
2	31	Ujjal Choudhury
3	345	Manish Kumar
4		Siddhartha Berlia

**By Order,**  
**Sd/- Mohammad Shakir**  
**Registrar General**

Memo No. 05 /Accts.

Dated-03.01.2024

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi/ Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Ranchi/ O/o Registrar General/ Registrar (Establishment)/C.P.C. Section for uploading the same on the Official website of High Court of Jharkhand/ A.R.-cum-Court Officer, High Court of Jharkhand for information and/or necessary action.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER**

No. 04/Accts.

Dated-03/01/2024

The Court has been pleased to cancel the allotment of Chamber of Category-II in the New High Court Building upon request of the allottee Advocate as hereunder:-

Sl.No.	Form S.No.	Name of Advocate	Cancelled Chamber
1	310	Arbind Kumar Jha	1A/209

The concerned Advocate is directed **to handover the vacant possession of the cancelled Chamber by 05:00 P.M. of 04.01.2024 to the Court Officer** failing which the Court Officer is directed to take possession of the said Chamber.

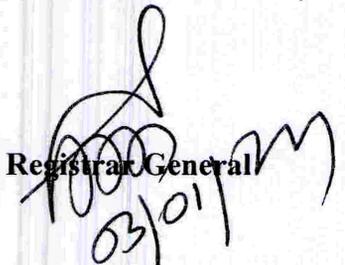
By Order,  
**Sd/- Mohammad Shakir**  
**Registrar General**

Memo No. 06 /Accts.

Dated: 03 /01/2024

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi / Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Special Works Division, Ranchi/ C.P.C. I/c, High Court of Jharkhand, Ranchi for uploading the same in the official website of the High Court of Jharkhand / Assistant Registrar-cum-Court Officer, High Court of Jharkhand, Ranchi for information and needful in the matter.

**Registrar General**

  
03/01/24

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER**

No. 05/Accts.

Dated 03.01.2024

The Court has been pleased to allot the Chambers of Category-II in the New High Court Building as hereunder:-

**Category-II Chambers to the following Advocates**

Sl.No.	Form S.No.	Name of Advocate	Chamber Allotted
1	14	Ramit Satendar & Shweta Singh	1A/209
2	429	Rakesh Kumar	2C/294

The concerned Advocates shall deposit Rs. 1,00,000/- (Rupees one lakh only) in respect of category-II chambers, as security deposit by NEFT in the Bank Account of Registrar General, High Court of Jharkhand, Ranchi (**Account Number- 495821110000004, IFSC-BKID0004958, Bank Name- Bank of India, Branch- Jharkhand High Court**) or by Pay-Order/ Demand Draft issued in favour of Registrar General, High Court of Jharkhand on or before 4:30 P.M. of **18.01.2024** failing which the allotment of concerned Advocates shall stand automatically cancelled.

The Advocates or their Authorized Representative may collect the keys of chambers from the Court Officer, Shri Sanjeev Jha on 05.01.2024 from 11:30 A.M. onwards.

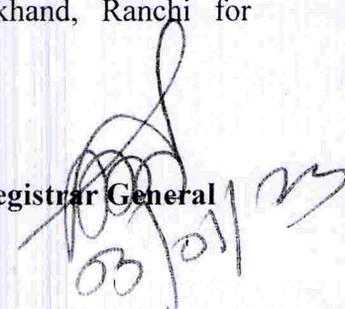
By Order,  
**Sd/- Mohammad Shakir**  
**Registrar General**

Memo No. 07 /Accts.

Dated: 03 /01/2024

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi / Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Special Works Division, Ranchi/ C.P.C. I/c, High Court of Jharkhand, Ranchi for uploading the same in the official website of the High Court of Jharkhand / Assistant Registrar-cum-Court Officer, High Court of Jharkhand, Ranchi for information and needful in the matter.

**Registrar General**

  
03/01/24

**HIGH COURT OF JHARKHAND, RANCHI**

**Memo No.** 08 /Accts.

Dated-03.01.2024

**Notice**

This is for information to all concerned that the allottees of Chambers in Advocate Blocks 1 & 2 of High Court of Jharkhand, who have not deposited the monthly License Fees for the period till 12.12.2023, are directed to deposit the License Fees till 12.01.2024 failing which their allotment shall be cancelled.

**By Order,  
Sd/- Mohammad Shakir  
Registrar General**

**Memo No.** 08 /Accts.

Dated-03.01.2024

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi/ O/o Registrar General/ Registrar (Establishment)/ C.P.C. I/c, High Court of Jharkhand, Ranchi for uploading the same in the official website of the High Court of Jharkhand and the A.R.-cum-Court Officer, High Court of Jharkhand for information and/or necessary action.

**Registrar General**